

(For Judgment)

RECORD OF PROCEEDINGS

S U P R E M E C O U R T O F I N D I A

CIVIL APPEAL NO. OF 2007

(Arising from SLP(C) No. 8589/2003)

P. CHANDRASEKHARAN AND ORS.  
Appellant(s)

Appel

VERSUS

S. KANAKARAJAN AND ORS.

Respondent(s)

Date: 27/04/2007

This matter was called on for pronouncement  
of Judgment today.

For Appellant(s)

Ms. Subramonium Prasad, Adv.

For Respondent(s)

Mrs. Revathy Raghavan, Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the Judgment of

the Bench comprising of His Lordship and Hon'ble Mr. Justice

Markandey Katju.

Leave granted.

For the reasons mentioned in the signed judgment,

the

Rs. appeal is dismissed with costs. Counsel's fee is assessed at

10,000/-.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER

(Signed reportable Judgment is placed on the file)